

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**O.A. NO. 274 OF 2022**

**IN THE MATTER OF:**

**PREM AGGARWAL & ORS.**

...**APPLICANT(s)**

**VERSUS**

**GOVERNMENT OF NCT OF DELHI**

...**RESPONDENT(s)**

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2.	THE BAR CHART OF GHAZIABAD SEWERAGE SCHEME (KARHERA ZONE) REPRESENTING THE TARGET AND CURRENT PROGRESS AND RECENT PHOTOGRAPHS ARE ANNEXED HEREWITH AND MARKED AS ANNEXURE R1 (Colly).	



FILED BY:

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**DATE:** 10.10.24

**PLACE:** Lucknow

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

I.A. NO. 417/2024

IN

ORIGINAL APPLICATION NO. 274/2022



IN THE MATTER OF:

PREM AGGARWAL & ORS.

...APPLICANT(s)

VERSUS

GOVERNMENT OF NCT OF DELHI

...RESPONDENT(s)

AFFIDAVIT OF MD, U.P. JAL NIGAM (URBAN) IN COMPLIANCE TO  
THE ORDER DATED 03.09.2024 PASSED BY THE HON'BLE  
NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI.

~~OATH COMMISSIONER~~

~~OATH COMMISSIONER~~

I, Ramakant Pandey, aged about 58 years, S/o Shri N. R. Pandey,  
posted as Managing Director, U.P. Jal Nigam (Urban), do hereby solemnly affirm  
and state as under:

1. That I, Ramakant Pandey, Managing Director, U.P. Jal Nigam (Urban), am fully conversant with the facts of the case and am competent and authorized to swear the present Affidavit.

2. That vide order dated 03.09.2024 the Hon'ble National Green Tribunal, Principal Bench, New Delhi (hereinafter "Hon'ble Tribunal"), has passed the following direction:



*“7. Further, with regard to provisions for sewerage and sewerage disposal, since U.P Jal Nigam has also been shown to be under statutory functions under U.P water Supply and Sewerage Act, 1975, we direct respondent 8 to submit its response, particularly in respect of execution of construction work of 68 MLD STP at Ghaziabad, including, sewer network and also explanation for the progress of the work.*

*8. We also issue notice to Managing Director, U.P Jal Nigam, to show cause that in view of Section 14 (1) U.P water Supply and Sewerage Act, 1975, for discharge of untreated sewage in river Yamuna, U.P Jal Nigam is also responsible, why prosecution under section 43 of Water Act, 1974 may not be initiated against him and other responsible Authorities of UP Jal Nigam. For this purpose we direct Managing Director, U.P Jal Nigam to submit its response within one month and also appear in person before Tribunal on next date.”*

3. That in compliance with the Hon'ble Tribunal's directions dated 03.09.2024, I respectfully submit the following information in response to the directions issued.

4. That in compliance to the directions issued by the Hon'ble Tribunal in para 7 of the order dated 03.09.2024, the U.P. Jal Nigam is executing the construction of the Ghaziabad Sewerage Scheme (Karhera Zone) sanctioned under the AMRUT 2.0 Programme, introduced by the Union of India. The project includes the construction of a 68 MLD Sewage Treatment Plant (STP), a Main Pumping Station (MPS), 03 nos. Intermediate Pumping Stations (IPS), and a 145 km sewer network, along with the provision of 67,669 house sewer connections. As per the contract



agreement, the above-mentioned construction commenced on 11.12.2023 and is set to be completed by the 08.06.2026.

5. The construction of the 68 MLD STP, along with 1 Intermediate Pumping Station (IPS at Arthala) and the laying of its associated 28 km sewer network, commenced in March 2024. Physical progress of STP as on 03.09.2024 is 23 %, Sinking of IPS (11 m deep) at Arthla has been completed, sewer laying in 20 km length against 24.00 km has been completed. Furthermore, the construction of 2 Intermediate Pumping Stations (IPS at Bhopura and Pasonda) was delayed due to a dispute over the land provided by Nagar Nigam Ghaziabad. It is to submit that the design of sewer network depends on the location of IPS. Due to delay in availability of land for IPS, design and thereafter laying of sewer line could not be started in March, 2024. However, new locations have been allocated by Nagar Nigam Ghaziabad on 30th May 2024, and the work is now in progress. Laying of sewer line in associated area of proposed IPS at Bhopura and Pasonda in 43.70 km length against the 121.00 km has been completed. The total of 63.70 km sewer line has been laid against the target of 38.00 km upto month of September, 2024. The overall physical progress of the project is 28 % against the scheduled progress milestone of 27% % upto September, 2024.

The bar chart of Ghaziabad Sewerage Scheme (Karhera Zone) representing the target and current progress and recent photographs are annexed herewith and marked as **ANNEXURE R1 (Colly)**.



6. That in compliance to the directions issued by the Hon'ble Tribunal in para 8 of the order dated 03.09.2024, it is to submit that the discharge of the Sahibabad Drain, prior to its meeting with the Shahdara drain, was

recorded as 90 MLD in year 2019. The drain is intercepted near NH-24 and diverted to the 74 MLD STP at Indirapuram. Additionally, a 17 MLD Sewage Pumping Station at Shalimar was commissioned in December 2020, effectively mitigating the overflow issue at the time.

7. However, a recent observation revealed an overflow at the interception point, which is attributed to two primary factors: (i) a damage of 10 meters in trunk sewer line in Brij Vihar, resulting in an overflow of approximately 15 MLD, and (ii) increased wastewater flow, by 12 MLD, from developed residential areas located north of Ghaziabad-Wazirabad Road. The increased wastewater flow is domestic sewage of Gagan Vihar, Bhopura and Kuti residential areas, located in North of Ghaziabad-Wazirabad Road.
8. To address the aforementioned issues regarding the damaged 10 meters trunk sewer line in Brij Vihar. In regard to this, it is to submit that the sewage treatment plant and its associated infrastructure works i.e. sewage pumping station, sewer network are being operated and maintained under one city one operator contract agreement by M/s VA TEC WABAG, Chennai. The maintenance of sewer network is supervised by Jalkal, Nagar Nigam Ghaziabad. The proposal for replacement of damaged 1400 mm dia. Trunk sewer line in 220mt length and construction of inspection chamber, amounting Rs. 124.55 Lakh was submitted by Jalkal, Nagar Nigam Ghaziabad to U.P. Jal Nigam via letter no. 656/GM/2024-25 dated 18.09.2024 for technical approval under the contract and the same has been approved by U.P. Jal Nigam on 23.09.2024. The work of replacement of trunk sewer line is under progress which is being supervised by the Jalkal, Nagar Nigam, Ghaziabad. After the completion of said work, a quantity of approx. 15 MLD of overflow at 74 MLD I&D will be curtailed.



9. That regarding the additional wastewater from the residential areas of Gagan Vihar, Bhopura and Kuti, shall be covered under the ongoing project as mentioned in paras 4 and 5.

10. That upon the operationalization of the 68 MLD STP project, currently under construction, the 12 MLD flow of Sahibabad drain will be addressed and diverted to the under construction STP thereby reducing the load at existing 74 MLD I&D, Indirapuram, ensuring compliance with sewage disposal requirements.

11. Hence, the present affidavit is being filed for the kind consideration and perusal of this Hon'ble Tribunal.

12. I state that everything stated above has been stated by me in my official capacity on and derived from the official records and I state that nothing material has been concealed therefrom.

*Pu*  
10.10.24  
DEPONENT

**VERIFICATION**

Verified at Lucknow on this 10 day of October, 2024, that the contents of the above affidavit from paragraphs 1 to 12 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.



Solemnly affirmed by  
at... 06/10/24  
with...  
High Court, Lucknow

10/10/24  
R.K. Verma  
R.K. Verma Adv.

*Pu*  
10.10.24  
DEPONENT

R.K. Verma  
OATH COMMISSIONER  
High Court, Allahabad  
Lucknow Bench, Lucknow  
S No. 25314 Date 10/10/24

*Pu*  
9046/03  
Advocate

**BAR CHART OF GHAZIABAD SEWERAGE SCHEME (KARHERA ZONE)**

Up to Date	Jan-23	Jan-24	Feb-24	Mar-24	Apr-24	May-24	Jun-24	Jul-24	Aug-24	Sep-24	Oct-24	Nov-24	Dec-24	Jan-25	Feb-25	Mar-25	Apr-25	May-25	Jun-25	Jul-25	Aug-25	Sep-25	Oct-25	Nov-25	Dec-25	Jan-26	Feb-26	Mar-26	Apr-26	May-26	Jun-26	TOTAL	
1 SEWER NETWORK	T (KM)	0	0	3	9	15	20	25	30	36	46	54	62	70	80	90	100	108	115	120	125	130	135	140	145						Trial Run	145	
	A (KM)	Survey & Design	2.8	7.0	15.2	25.9	39.0	49.6	63.7																								63.7
2 MPS	T	0%	0%	0%	0%	1%	3%	5%	8%	11%	15%	24%	30%	35%	42%	48%	54%	60%	65%	71%	76%	81%	86%	91%	96%						Trial Run	100%	
	A	Work delayed due to disputes over land of NPS	1%	3%	7%	12%																											12%
3 IPS- Bhopura	T	0%	0%	0%	0%	1%	3%	5%	8%	11%	15%	24%	30%	35%	42%	48%	54%	60%	66%	71%	76%	81%	86%	91%	96%						Trial Run	100%	
	A	Work delayed due to disputes over land of IPS	1%	6%	10%	14%																											14%
4 IPS- Arthala	T	0%	0%	0%	0%	3%	6%	10%	14%	18%	22%	26%	31%	37%	43%	49%	55%	61%	67%	72%	77%	82%	87%	92%	97%	100%						Trial Run	100%
	A	Survey & Design	3%	8%	14%	20%	22%	25%	28%																								
5 IPS- Pavanda	T	0%	0%	0%	0%	1%	3%	5%	8%	11%	15%	24%	30%	35%	42%	48%	54%	60%	66%	71%	76%	81%	86%	91%	96%						Trial Run	100%	
	A	Work delayed due to disputes over land of IPS	1%	3%	8%	11%	15%	18%	22%	25%	28%																						
6 STP	T	0%	0%	0%	0%	3%	6%	10%	14%	18%	22%	26%	31%	37%	43%	49%	55%	61%	67%	72%	77%	82%	87%	92%	97%	100%						Trial Run	100%
	A	Survey & Design	1%	3%	8%	11%	14%	18%	23%																								
7 HOUSE CONN. Chamber	T	0	0	0	0	0	0	500	1000	1500	2500	5000	8000	11000	14000	17000	20000	23000	26000	29000	32000	35000	38000	41000	44000	48000	52000	55000	58000	62000	66000	69000	69000
	A							375	782	1692	3,616																						3616
8 Overall Physically Progress	T	0%	1%	2%	3%	7%	11%	15%	19%	23%	27%	32%	37%	42%	47%	52%	57%	62%	67%	72%	77%	82%	87%	90%	94%	96%	98%	100%			Trial Run	100%	
	A	Survey & Design	2%	4.5%	7.5%	12.0%	17.0%	22.0%	28.0%																								

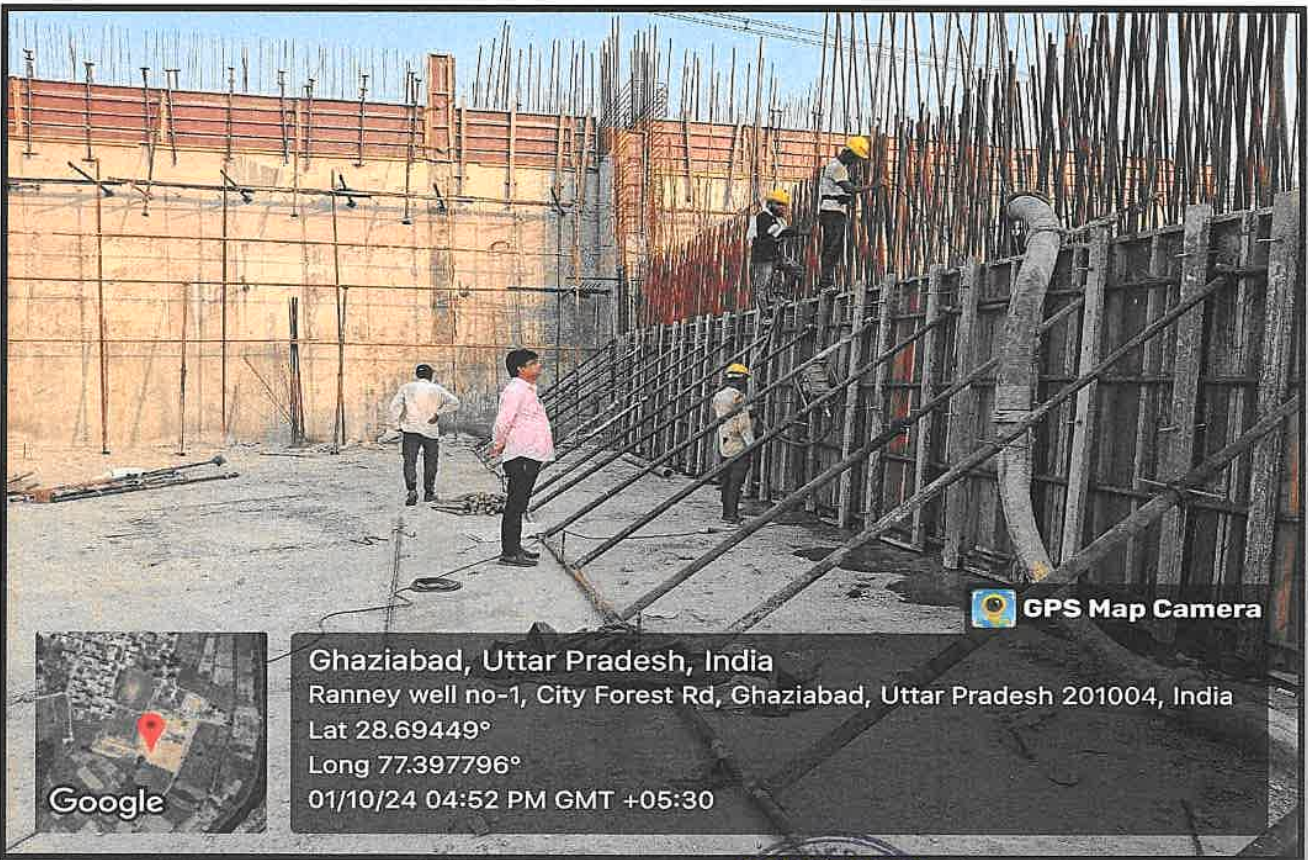
Executive Engineer  
Construction Division-I  
U.P. Jai Nigam (Urban)  
Ghaziabad

Superintending Engineer  
Construction Circle  
U.P. Jai Nigam (Urban)  
Ghaziabad

Chief Engineer (GZB Zone)  
U.P. Jai Nigam (Urban)  
Ghaziabad



**PHOTOGRAPHS OF SBR BASIN OF 68 MLD STP**



**MAIN PUMPING STATION**



**STAFF QUARTER**



**CHLORINE CONTACT TANK**



**BOUNDARY WALL**



GPS Map Camera



Ghaziabad, Uttar Pradesh, India  
Ranney well no-1, City Forest Rd, Ghaziabad, Uttar Pradesh 201004,  
India  
Lat 28.694952°  
Long 77.398578°  
27/09/24 11:35 AM GMT +05:30



SUMP WELL AND FOOTING OF PANEL ROOM AT IPS - ARTHALA



**SUMP WELL AT IPS - BHOPURA**



**RISING MAIN FROM MPS TO STP**

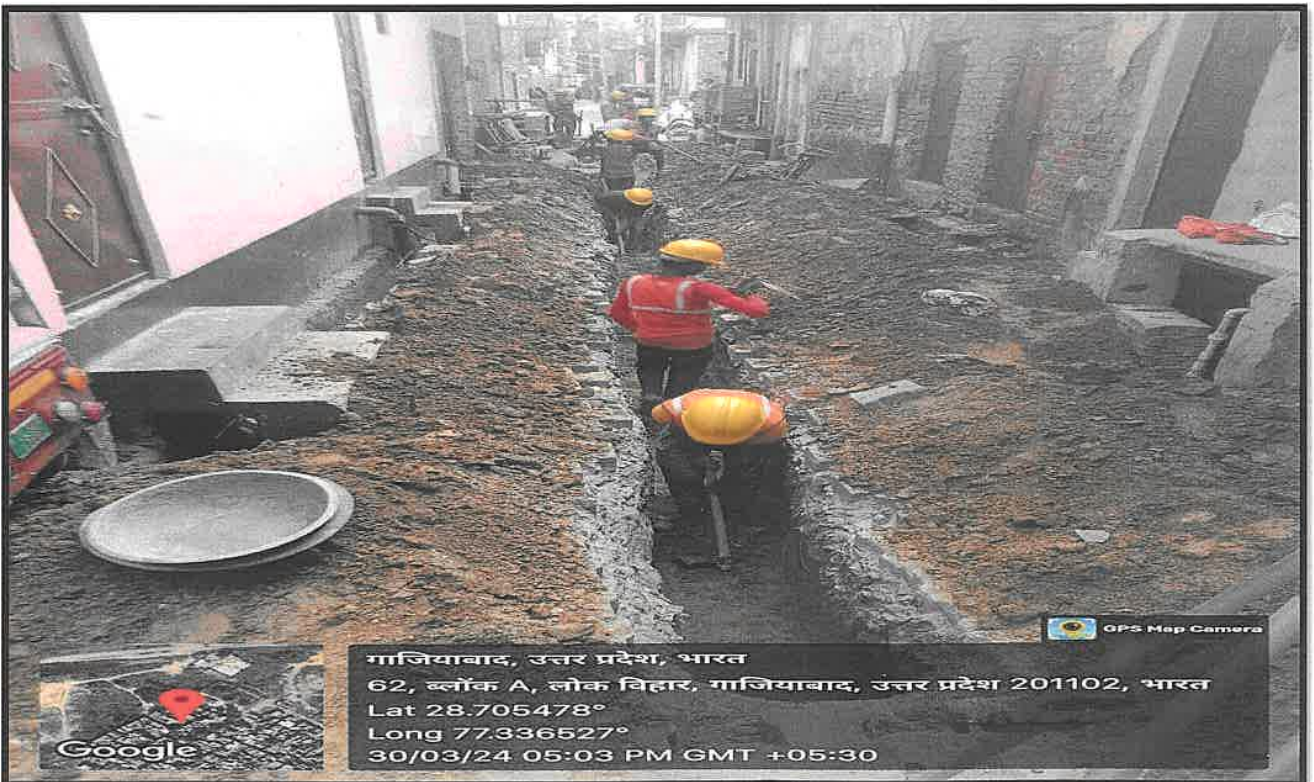


COMMISSIONER  
10/110  
High Court, Chandigarh

**FOUNDATION OF ADMIN BUILDING**



**LAYING OF BRANCH SEWER**



**LAYING OF TRUNK SEWER**



**CONSTRUCTION OF MANHOLE**

